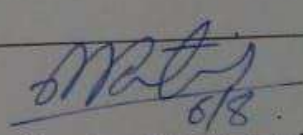


IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA  
CAUSE LIST DATED: 07.08.2020

CIVIL CASES	
I Session	II Session
<b><u>ARGUMENTS</u></b>	<b><u>ARGUMENTS</u></b>
1. OS 330/2013	1. OS 120/2017
2. MC 46/2019	2. OS 556/2018
	3. OS 494/2018
<b><u>HEARING</u></b>	<b><u>HEARING</u></b>
3. OS 56/2010	4. OS 142/2011
4. OS 504/2009	5. OS 176/2011
5. OS 310/2010	6. OS 332/2010
6. OS 112/2014	7. OS 446/2014
7. OS 510/2013	8. OS 286/2015
8. OS 306/2014	9. OS 258/2020
9. OS 242/2017	10. OS 259/2020
<b><u>EVIDENCE</u></b>	
10. OS 254/2014 (ONLY V.C)	

  
Addl. Senior Civil Judge,  
Nelamangala.

**NOTE:-**

1. All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC,  
NELAMANGALA  
PO : CHINMAYEE.R.H,  
CAUSE LIST DATED 07-08-2020**

Morning Session

Afternoon Session

Sl. No	Case No.	Stage	Sl. No.	Case No.	Stage
1.	O.S.2/2014	Arguments	11.	O.S.216/2015	Arguments
2.	O.S.254/2015	Arguments	12.	O.S.306/2017	To hear
3.	O.S.300/2018	Clarification	13.	O.S.228/2010	Arguments
4.	O.S.301/2018	Clarification	14.	O.S.232/2020	To hear
5.	O.S.64/2020	To hear	15.	O.S.383/2019	Arguments
6.	O.S.178/2020	Vakalath	16.	O.S.235/2020	First hearing
7.	O.S.184/2015	To hear	17.	O.S.237/2020	First hearing
8.	O.S.354/2014	Arguments	18.	C.Misc.135/20	Paper publication
9.	O.S.184/2015	To hear	19.	C.Misc.52/20	Evidence Hearing
10.	O.S.5/2020	To hear	20.	O.S.282/2010	Orders

*Choz 6/8/2020*  
I Addl. CJ & JMFC,  
Nelamangala

**CIVIL JUDGE AND JMFC, NELAMANGALA  
II ADDL. CIVIL JUDGE AND JMFC  
LIST OF CASES TAKEN ON BOARD ON 07-08-2020**

Morning Session

Afternoon Session

Sl. No	Case No.		Stage	Sl.No.	Case No.		Stage
1.	OS	138/2007	Argument	11.	OS	402/2008	Argument
2	OS	183/2008	Argument	12	OS	428/2008	Argument
3	OS	311/2006	Hearing	13	OS	387/2018	Hearing
4	OS	305/2011	Hearing	14	OS	31/2019	Hearing
5	OS	148/2017	Hearing	15	OS	125/2019	Hearing
6	OS	472/2017	Hearing	16	OS	404/2019	Hearing
7	OS	137/2018	Hearing	17	OS	415/2019	Hearing
8	OS	78/2020	Hearing	18	OS	510/2019	Hearing
9	OS	221/2015	Evidence	19	OS	148/2018	Evidence
10	OS	353/2017	Evidence	20	OS	258/2019	Evidence

  
 Addl. Civil Judge & JMFC  
 Nelamangala

- Note:1. All advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.